

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 11,044 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,

Smti Bobita Kshetry
Member, Motor Accident Claims Tribunal
Sonitpur, Tezpur

Dated Guwahati, the ~~21st~~ November, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

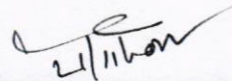
Ref:- Letter No. letter No. MACT(S) 824 dated 14.11.2022

Madam,


With reference to the above, I am directed to inform you you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), w.e.f. 24.11.2022 to 27.11.2022 for the journey to your home town Guwahati, by the shortest possible route, as per existing Rules.

Thanking you.

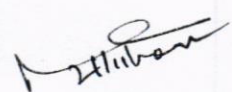
Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 11,045 - 11,047 /A.
Copy to:-

Dated 21/11/22 

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)